

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Original Application No. 453/2013
And
M.A. No. 1114/2013 & M.A. No. 1115/2013

Sh. Kalyan Bansingh & Ors. V/s HIL Ltd. & Ors.

CORAM: HON'BLE MR. JUSTICE DR. P. JYOTHIMANI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE M.S. NAMBIAR, JUDICIAL MEMBER
HON'BLE DR. G.K. PANDEY, EXPERT MEMBER
HON'BLE PROF. (DR.) P.C. MISHRA, EXPERT MEMBER
HON'BLE PROF. A.R. YOUSUF, EXPERT MEMBER

Applicant / Appellant : Mr. Krishnendu Mukherjee, Adv.
Respondents No. 1 : Mr. Gaurav Bahl and Mr. Ratnil Chauhan, Advs.
Respondent No. 2 : Mr. B.V. Niren and Mr. Prasouk Jain, Advs.
Respondent No. 3 : Mr. Vivek Chib and Mr. Asit Ahmed, Advs.
Respondent No. 4 : Mr. Kumar Anurag Singh, Adv.

Date and Remarks	Orders of the Tribunal
Item No. 2 February 13, 2014 DV	<p>Service is complete in respect of all the Respondents.</p> <p>Learned Counsel appearing for all the Respondents seek time to file their replies.</p> <p>Learned Counsel appearing for the Respondent No. 1 would submit that the unit has been shut down as early as in the year 1983. Therefore, we direct the Respondent No. 1 to give complete details as to the rehabilitation work done after the work abandoned/closed, etc.</p> <p>Stand over to 25th March, 2014.</p> <p>....., JM (Dr. P. Jyothimani)</p> <p>....., JM (M.S. Nambiar)</p> <p>....., EM (Dr. G.K. Pandey)</p> <p>....., EM (Prof. (Dr.) P.C. Mishra)</p> <p>....., EM</p>

